- (च) हाकुओं की गिरफ्तारी और डाक् विरोधी अन्य कार्यवाहियों के लिये विभिन्न राज्यों में रखी गई पुलिस पर कितना भावर्तक तथा अनावर्तक व्यय हुआ हैं, और
- (छ) डाक्रुओं से हुई मुठभेड़ में कितने पुलिस कर्मचारी तथा कितने डाक्र् मारं गये तथा घायल हुए ?

गृह-कार्य द्रंपमंत्री (श्री वातार): (क) से (ग), (च) और (छ). सभा पटल पर एक विवरण रखा हुआ हैं। विशिष्ट परिशिष्ट १०, अनुबन्ध संख्या ऽ

(घ) और (इ.). कुछ अंतर्राज्यीय पुलिस दस्ते हैं जो कि इकिंतियां रोकने में कार्यरत हैं । सम्बंधित राज्य सरकार इस प्रकार के जुल्म को दबाने का सम्भव प्रयत्न कर रही हैं और आवश्यकतानुसार, इकिंतियां रोकने को, अतिरिक्त दस्ते और सामग्री भेजी बा रही हैं।

VISIT OF BRITISH SCIENTISTS

661. Shri D. C. Sbarma: Will the Minister of Natural Resources and Scientific Research be pleased to state:

- (a) whether any British Scientists visited India to attend the 41st Session of the Indian Science Congress Association held at Hyderabad in January, 1954; and
- (b) if so, what were the institutions that they visited?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) Yes, Sir.

(b) A statement is attached. [See Appendix X, annexure No. 9].

COLOMBO PLAN

662. Shri D. C. Sharma: Will the Minister of Finance be pleased to state the nature and extent of assistance received by India from the United Kingdom during 1954 under the Colombo Plan?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): During 1954, equipment and apparatus worth about Rs 207,000 have been re-

ceived for our Hospitals and Research Institutes from the United Kingdom under the Colombo Plan.

NATIONAL VOLUNTEER FORCE

- 663. Shri D. C. Sharma: Will the Minister of Defence be pleased to state:
- (a) whether the rules regarding the National Volunteer Force have been finalised;
- (b) whether recruitment for the National Volunteer Force has started; and
- (c) if so, what is the present strength of this Force?

The Deputy Minister of Defence (Sardar Majithia): (a) the scheme has been finalised. The rules will, however, be framed only after the National Volunteer Force Bill which will soon be placed before Parliament has been passed.

- (b) No.
- (c) Does not arise.

JUVENILE DELINQUENCY

- 664. Chaudhri Muhammed Shaffee: Will the Minister of Home Affairs be pleased to lay a statement on the Table of the House showing:
- (a) the number of crimes committed by juveniles in the Delhi State during the years 1953 and 1954 under the following heads (i) murder (ii) theft (iii) assault including criminal assault and (iv) dacoity;
- (b) the percentage of crimes which remained untraced and the percentage of convictions secured; and
- (c) the number of Juvenile Houses operated in the Delhi State and the number of their inmates?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (c). A statement is laid on the Table of the House. [See Appendix X, annexure No. 10,]